

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 1504 of 2023/RG

Dated: 18.12.2023

With a view to revamp the functioning of Protocol Sections of the High Court of J&K and Ladakh, Jammu/Srinagar and to utilize the services of Registrar Management, High Court Wing Srinagar/Additional Registrar (Adm.), High Court Wing Jammu in an effective manner, the following arrangement/assignment of work is hereby made, in supersession of orders issued in this regard, earlier:-

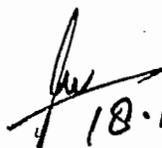
1. Shri Haroon Rashid Bhat, Registrar Management, High Court Wing Srinagar shall look after:

- a) The receiving and seeing off Hon'ble the Chief Justice/ Hon'ble Sitting Judges of High Court of J&K and Ladakh and the visiting Hon'ble Sitting Judges of the other High Courts, at Airport /Railway Station (Srinagar);
- b) The protocol services of all the retired Hon'ble Judges at Srinagar who are not holding any assignment;
- c) Maintenance, accommodation and upkeep of official residences of Hon'ble Judges at Srinagar; and
- d) Traffic regulations within the High Court Complex, Srinagar including issuance of parking passes.

2. Shri Ajay Kumar Sharma, Additional Registrar (Adm.), High Court Wing Jammu shall look after:

- a) Receiving and seeing off Hon'ble the Chief Justice/Hon'ble Sitting Judges of High Court of J&K and Ladakh and the visiting Hon'ble Sitting Judges of the other High Courts, at Airport (Jammu);
- b) Receiving and seeing off important dignitaries/guests at Railway Station, Jammu and looking after other protocol duties at Railway Station under the supervision of Railway Magistrate, Jammu;
- c) The protocol services of all the retired Hon'ble Judges at Jammu who are not holding any assignment;
- d) Maintenance, accommodation and upkeep of official residences of Hon'ble Judges at Jammu; and
- e) Traffic regulations at the High Court Complex, Jammu including issuance of parking passes.

By Order.


(Shahzad Azeem)
Registrar General

Dated:- 18.12.2023

No: ~~55854-04~~ 55854-04/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu
.....for information.
8. Registrar Administration/Recruitment High Court of J&K and Ladakh for information.

9. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar for information.
10. Sub Judge/Railway Magistrate, Jammu for information and necessary action.
11. Concerned Officer _____ for information and necessary compliance.
12. Director Finance, High Court of J&K and Ladakh, Jammu.
13. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
- ✓ 14. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
15. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
16. Order book.


18.12.23.
Registrar General